- The modalities of making available the requisite land for the proposed Memorial, subject to the condition that the title and ownership of the land shall remain either with the Govt. of India/NTC or with the State Government.
- Compliance with environmental, legal and procedural requirements in the matter.
- Modalities for suitably and adequately compensation NTC for making available the approximately 12 acres of land for the memorial.
- · Any other relevant matter.

Three meetings of the Committee have been held.

Hyderabad Metro Project

140. SHRI DEVENDER GOUD T: Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) what is the estimated cost of Hyderabad Metro Project;
- (b) whether it is on the Public Private Partnership (PPP) mode;
- (c) if so, the ratio between Government of Andhra Pradesh and the developer;
 - (d) whether it is a fact that the project is running behind schedule; and
 - (e) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) The estimated cost of Hyderabad Metro Project as assessed at the time of financial closure in March, 2011 by financial institutions is Rs. 14,132 crore.

- (b) Yes, Sir.
- (c) The ratio between Government of India and the developer L and T Metro Rail (Hyderabad) Ltd. is Rs.1458 cr. (10%) and Rs. 12,674 cr. (90%) respectively. Apart from this, Government of Andhra Pradesh will spend Rs. 1,980 cr. towards land acquisition, R and R package, shifting of utilities etc.
 - (d) No, Sir.
 - (e) Does not arise.